

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT & HIGHWAYS
LOK SABHA
UNSTARRED QUESTION NO. 1026
ANSWERED ON 21ST DECEMBER, 2017

WEARING OF SEAT BELTS

1026. SHRI SANJAY HARIBHAU JADHAV:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government has taken note of the survey report on usage of seat belt in India indicating that only 25% of driver's use seat belts in the country;
- (b) if so, the details thereof;
- (c) whether the Government proposes strict enforcement of seat belt rule to reduce the rising fatalities/grievous injuries in road accidents; and
- (d) if so, the steps taken by the Government in this regard?

ANSWER
THE MINISTER OF STATE IN THE
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS
(SHRI MANSUKH L. MANDAVIYA)

- (a) & (b) Ministry of Road Transport & Highways has not conducted any survey to check the usage of seat belt in the country.
- (c) & (d) The Ministry of Road Transport & Highways administers Motor Vehicles Act, 1988 and Central Motor Vehicles Rules 1989. However, its provision including enforcement of seat belt are implemented by the State government / UTs.
